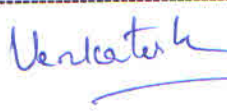


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 537/11	TP 93/16	Hearing	111/ 111A	IDEB Projects Pvt. Ltd., Vs Parkway Holdings Pvt. Ltd., & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
2)	VENKATESH MURTHY-SC FOR ALMT Legal 9845154443	Petitioner	

Counsel for petitioner is present. Counsel for respondents is also absent. None appeared for R-1 and 3. R-2 and 4 were already set ex-parte. Connected matter is listed on 16.08.2017, this case is also to be listed on 16.08.2017.

List it on 16.08.2017.


MEMBER (J)


MEMBER (T)